



Government of Jammu and Kashmir
Transport Department
Civil Sectt. Jammu/Srinagar.

NOTIFICATION

Srinagar, the 23rd August, 2017

343

SRO . -In exercise of the powers conferred by clause (b) of sub-section (2) of section 65 of the Motor Vehicles Act, 1988. (Central Act no. 59 of 1988), the Government of Jammu and Kashmir intends to make the following amendments in rule 41 of the Jammu and Kashmir Motor Vehicles Rules, 1991; namely:-

- (i) sub-rule appended to rule 41 shall be numbered as (1).
(ii) after sub-rule (1). The following shall be added as sub-rule(2):-

“(2) For the purpose of registration of non-transport vehicles on first sale under sub section (3), (5) and (6) of section 41 of the Motor Vehicles Act, 1988 from a dealer holding valid trade certificates, the Government may empower any dealer or his authorized person having sufficient experience and administrative knowledge as Registering Authority, subject to the terms and conditions that may be specified from time to time”.

Now, therefore the aforesaid proposed amendment is hereby published as required under sub-section (1) of section 212 of the Motor Vehicles Act, 1988, for information of all persons likely to be effected thereby.

Any person who desires to object to the afore-said proposal/amendment may submit his/her objections/suggestions for consideration in writing to the Commissioner/Secretary to Government, Transport Department Civil Secretariat Srinagar within a period of one month from the date of issuance of this notification.

Any objection/suggestion received after the expiry of the prescribed date shall not be entertained.

By order of the Government of Jammu and Kashmir.

Sd/-

(Hemant Kumar Sharma) IAS
Commissioner/Secretary to Government
Transport Department.

Dated: 23 -08-2017

No:-TR-8/MVD/2017

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Commissioner/Secretary to Government, Department of Law, Justice and parliamentary Affairs.
3. Transport Commissioner, J&K, Srinagar.
4. Director Information, J&K, Srinagar with the request that the notification may be published in the leading dailies (Newspapers) of Jammu/Srinagar.
5. Director State Motor Garages, Srinagar.
6. Regional Transport Officer, Jammu/Kashmir/Kathua.
7. General Manager, Government Ranbir Government press, Jammu/Srinagar with a request to publish the notification in the extra ordinary issue of Government Gazette.
8. All ARTOs.
9. Pvt. Secretary to Commissioner/Secretary to Government Transport Department
10. SRO file.
11. Stock file/Website.

Under Secretary to Government
Transport Department